

reclaiming waste lands, that the area had an assured rainfall, etc.

SHRI D. NARAYAN: How many of these projects in Bombay State have got Government officials and Project Officers and Deputy Officers and how many are social workers out of them?

SHRI J. S. L. HATHI: The work of the project is to start from 2nd October 1953. These were the new projects that have been mentioned.

SHRI D. NARAYAN: Have any Project Officers been appointed yet?

SHRI J. S. L. HATHI: Yes, but for those projects which began in 1952-53. The other projects mentioned for 1953-54 will start functioning from the 2nd October 1953.

SHRI D. NARAYAN: I wanted to know how many of these Project Officers are officials and how many are non-officials from Bombay State.

SHRI C. G. K. REDDY: Congressmen?

SHRI J. S. L. HATHI: In Bombay State, so far as my information goes, one Assistant Project Officer is a non-official and the others are official. These people were taken up, trained and then appointed.

SHRI D. NARAYAN: How many Deputy Project Officers?

SHRI J. S. L. HATHI: I said that one is a non-official, as far as I know.

SHRI S. MAHANTY: What particular experience has this gentleman in this line?

SHRI J. S. L. HATHI: He was trained at the Centre here.

PROF. G. RANGA: He must have had some previous experience in the social and public aspects.

SHRI J. S. L. HATHI: After selection, he was trained.

PROF. G. RANGA: The training is practically nothing, it is only for three or six months.

SHRI J. S. L. HATHI: After the selection, they are given training at the Centre at Nilokheri. Before that, they had some experience.

SHRI C. G. K. REDDY: What was the experience?

(JVo reply.)

SHRI V. K. DHAGE: Sir, does the Government appoint any Advisory Committees with regard to the community projects?

SHRI J. S. L. HATHI: Yes, Sir, they do appoint.

SHRI V. K. DHAGE: Who are appointed on these Advisory Committees, Sir?

SHRI J. S. L. HATHI: That is left to the State Governments.

SHRI V. K. DHAGE: Are Members of Parliament associated with these Advisory Committees?

SHRI C. G. K. REDDY: No.

SHRI J. S. L. HATHI: Generally they are required to take up on the Advisory Committees Members of the State Legislature, Members of Parliament and also other people from the local area who could devote time and work for these projects.

SHRI V. K. DHAGE: Has any such-thing been done in Bombay or in any other State?

SHRI J. S. L. HATHI: I think Advisory Committees are appointed in each State.

SHRI BASAPPA SHETTY: Is the Chairman of the Advisory Committee paid by the State Government and, if so, how much?

SHRI J. S. L. HATHI: I think, Sir, generally the Collector or the Development Commissioner is the Chairman of the Committee, but it differs from State to State.

ALLOTMENT OF FUNDS FOR ADDITIONAL PROJECTS

*360. SHRI B. M. GUPTE: Will the Minister for PLANNING be pleased to state:

(a) the sum allotted to each of the five additional projects referred to at page 75 of the First Five Year *Plan* from the lump provision of 40 crores of rupees for all of them for the Plan period; and

(b) out of the sum so allotted to the Koyna Project, how much would be available for expenditure in the current financial year?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No such allotment has been so far made.

(b) Does not arise.

SHRI B. M. GUPTE: When is it expected to make the allotment?

SHRI J. S. L. HATHI: I cannot say, Sir, definitely as to when the allotment will be made as that will depend upon the States concerned.

SHRI B. M. GUPTE: Is the Government aware that the Bombay Government, in its current budget, has included Rs. 129 lakhs for the Koyna Project on the assumption that the Centre will advance that sum?

SHRI J. S. L. HATHI: Negotiations between the Centre and the Bombay Government are going on in this respect and a conference is to be held shortly between the representatives of Bombay Government and the Planning Commission to decide as to how this fund could be allotted.

SHRI T. R. DEOGIRIKAR: May I know whether the survey of Koyna Project is completed in its final form?

SHRI J. S. L. HATHI: I think it is completed.

SHRI T. R. DEOGIRIKAR: When is the working of the Koyna Project likely to start?

SHRI J. S. L. HATHI: That will depend upon the decision about the allotment of funds.

SHRI T. R. DEOGIRIKAR: May I know whether a loan application has been received from Bombay by the Centre for financing the project?

SHRI J. S. L. HATHI: Yes, Sir, it has been received.

PROF. G. RANGA: Sir, is this project included in the Five Year Plan and is it intended to take up the work in right earnest?

SHRI J. S. L. HATHI: Yes, it is included in the Plan and it is intended that it should be taken up during the Plan period.

DR. RAGHUBIR SINH: May I know at what stage the Chambal scheme is?

SHRI J. S. L. HATHI: Work has begun on the Gandhi Sagar Dam.

DR. RAGHUBIR SINH: May I know if the Government proposes to make any allotment from the Central Fund?

SHRI J. S. L. HATHI: For this year, both the Madhya Bharat and the Rajasthan Governments are going to bear the expenses from the State revenues.

DR. RAGHUBIR SINH: Is any discussion on this being carried on between the two Governments and the Central Government for assistance from the Centre?

SHRI J. S. L. HATHI: So far as allocation of water is concerned, the position is that agreement has been reached between the Madhya Bharat and Rajasthan Governments.

DR. RAGHUBIR SINH: I am asking about financial assistance.

SHRI J. S. L. HATHI: On that no decision has yet been reached.

DR. RAGHUBIR SINH: Are any discussions going on about it?